

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2707
ANSWERED ON 17TH MARCH, 2022**

FLEX FUEL ENGINE

2707. SHRIMATI RAKSHA NIKHIL KHADSE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to introduce flex fuel engine for two, three and four wheeler vehicles and intends to make the Indian automobile industry number one manufacturing hub in the world;**
- (b) if so, the details thereof; and**
- (c) the details of functioning of flex fuel engine with the use of various operating fuels?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) Production Linked Incentive (PLI) scheme for Automobile & Auto Components incentivizes the Auto OEMs (Original Equipment Manufacturers) to accelerate the introduction of Flex Fuel vehicles in India: for this, the following auto components of Flex Fuel Engine (capable of running upto Ethanol 85 (E85) Fuel) have been included in the list of Advanced Automotive Technology components as eligible products for incentivization under this scheme:-

- i. BS6 compliant Flex Fuel Engine capable of running upto Ethanol 85 (E85) fuel**
- ii. Heated Fuel Rail for Flex Fuel Engine**
- iii. Heating Element for Flex Fuel Engine**
- iv. Heating control Unit for Flex Fuel Engine**
- v. Electronic Control Unit (ECU) for Flex Fuel Engine (Processor minimum 32 bits) and**

vi. Ethanol sensor for Flex Fuel Engine

Flexible fuel vehicles (FFVs) have an internal combustion engine and are capable of operating on gasoline and blend of gasoline and ethanol. Further, Ministry of Road Transport and Highways has notified G.S.R. 682 (E) dated 12/07/2016 regarding mass emission standard for flex-fuel (E 85) or (E 100) vehicles.
